

(2)

CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH

NEW DELHI

OA 276/2003, MA 288/2003

This the 5th day of February, 2003

HON'BLE SHRI SHANKER RAJU, MEMBER (J)

1. Shri Baij Nath
S/o Shri Bhola
Gangman
under Section Engineer
PWAY, Northern Railway
Delhi.
2. Shri Panna Lal S/o Shri Mohoras Din
Gangman
under Section Engineer
PWAY, Northern Railway
Delhi.
3. Shri Rajender Prasad
S/o Shri Jamuna Lal
Gangaman
under Section Engineer
PWAY, Northern Railway
Delhi.
4. Shri Subhash
S/o Shri Rattan Chand
Gangman
under Section Engineer
PWAY, Northern Railway
Delhi.
5. Shri Kali Charan
S/o Shri Mohabir
Gangman
under Section Engineer
PWAY, Northern Railway
Delhi.
6. Shri Tiroo S/o Shri Devi Din
Gangman
under Section Engineer
PWAY, Northern Railway
Delhi.

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7. Shri Ram Chander
S/o Shri Bishno Ballabh
Gangman
under Section Engineer
PWAY, Northern Railway
Delhi.
8. Shri Sheetla Din
S/o Shri Ram Din
Gangman
under Section Engineer
PWAY, Northern Railway
Delhi.
9. Shri Jhulloo
S/o Shri Ramai
Gangman
under Section Engineer
PWAY, Northern Railway
Delhi.
10. Shri Baboo Lal
S/o Shri Mata Badal
Gangman
under Section Engineer
PWAY, Northern Railway
Delhi.
11. Shri Gouri Shankar
S/o Shri Ram Dass
Gangman
under Section Engineer
Northern Railway
Delhi.
12. Shri Vijaoy Singh
S/o Shri Bihari Lal
Gangman
under Section Engineer
PWAY, Northern Railway
Delhi.
13. Shri Ram Sukh
S/o Shri Ram
Gangman
under Section Engineer
Northern Railway
Delhi.
14. Shri Raghu Raj
S/o Shri Sardar
Gangman
under Section Engineer
Northern Railway
Delhi.

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15. Shri Khem Singh
S/o Shri Bhopal Singh
Gangman
under Section Engineer
Northern Railway, Delhi.
16. Shri Ram Piarey
S/o Shri Ram Narayan
Gangman
under Northern Railway
Section Engineer, Delhi.
17. Shri Ram Dularey
S/o Shri Ram Adhar
Gangman
under Section Engineer
Northern Railway
Delhi.
18. Shri Sant Lal
S/o Shri Sita Ram
Gangman
under Section Engineer
Northern Railway
Delhi.
19. Shri Tilak Raj
S/o Shri Rattan Chand
Gangman
under Section Engineer
Northern Railway
Delhi.
20. Shri Raja Ram
S/o Shri Ram Lal
Gangman
under Section Engineer
Northern Railway
Delhi.
21. Shri Dukhi
S/o Shri Norpat
Gangman
under Section Engineer
Northern Railway
Delhi.
22. Shri Kailash
S/o Shri Sher Singh
Gangman
under Section Engineer
Northern Railway
Delhi.

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23. Shri Ram Pandey
S/o Shri Ram Mohan Pandey
Gangman
under Section Engineer
Northern Railway
Delhi.

24. Shri Jagdish
S/o Shri Gaya Din
Gangman
under Section Engineer
Northern Railway
Delhi.

25. Shri Ramanand
S/o Shri Gaya Prasad
Gangman
under Section Engineer
Northern Railway
Delhi.

26. Shri Babtur Khan
S/o Shri Latoori Khan
Gangman
under Section Engineer
Northern Railway
Delhi.

27. Shri Balbir
S/o Shri Tara Chand
Gangman
under Section Engineer
Northern Railway
Delhi.

28. Shri Chiranji
S/o Shri Kastoora
Gangman
under Section Engineer
Northern Railway
Delhi.

29. Shri Girza Shankar
S/o Shri Ram Gareeb
Gangman
under Section Engineer
Northern Railway
Delhi

30. Shri Bachani
S/o Shri Mangal
Gangman, under Section Engineer
Northern Railway, Delhi.

(By Adv. Sh. S.K. Sawhney)

...Applicant's

V E R S U S

V. 2

1. Union of India through
General Manager
Northern Railway
Baroda House
New Delhi.
2. Divisional Railway Manager
Northern Railway
D.R.M. Office
New Delhi.
3. Additional Divisional Engineer
Northern Railway
Delhi.
4. Section Engineer (PWAY)
Hamilton Road
Northern Railway
Delhi.

...Respondents

O.R.D.E.R (ORAL)

By Sh. Shanker Raju.

Heard.

2. Despite preparation of revised bill on 16-11-2002, applicants have not been disbursed the difference of wages on attainment of temporary status.

3. In this view of the matter, keeping in view that there ~~was~~ ^{were} letter dated 16-11-2002, respondents are directed to disburse to the applicants amount worked out within one month from the date of receipt of a copy of this order.

4. OA is disposed of as above.

S. Raju

(SHANKER RAJU)
MEMBER (J)

/vksn/